

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). To augment irrigation facilities in Tribal Areas, the Government of India had suggested to the State Government in 1982 to prepare a Master Plan of irrigation in tribal areas covering inter-alia the following aspects :—

- (i) Harnessable water-resources for development in tribal sub-plan areas including flow irrigation (Major, Medium and Minor) lift irrigation and ground water development;
- (ii) status of present irrigation in the regions and utilisation of water resources for the future;
- (iii) existing land use pattern and projected pattern of land in the tribal sub-plan;
- (iv) present cropping pattern, proposed cropping pattern and the benefit likely to accrue to tribal families;
- (v) command area development aspect and the requirement of machinery and staff;
- (vi) rehabilitation programme in case the tribals are likely to be displaced. Attempts should also be made to locate alternative land in the command area of irrigation project proposed to be constructed;
- (vii) development of land and field channels should form part of each irrigation project and investment on these items should form total cost of the project;
- (viii) a programme with time schedule for implementation of irrigation projects and financial requirement may be clearly indicated.

Modernisation of Hirakud Dam

***890. SHRI SRIBALLAV PANIGRAHI :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether there is any proposal for modernisation of Hirakud Dam Project;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). There is a proposal for modernisation of the Canal system of the Hirakud Project at an estimated cost of about Rs. 33 crores. It envisages restoration of canals to their design sections, lining of canals in selected reaches, construction of additional control structures and improvement to canal service roads.

(c) Does not arise.

Environmental Pollution in the Capital due to Effluence Emitted by Surface Transport

***891. SHRI K. PRADHANI :
SHRI MAHENDRA SINGH :**

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether a study has been conducted recently by Government to assess the extent of impact of effluence emitted by the surface transport on the environment in the Capital (Delhi/New Delhi);

(b) if so, the details thereof;

(c) the measures proposed to be taken to save the Capital city from pollution caused by vehicles ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) Yes, Sir.

(b) The Report has not yet been finalized by Indian Institute of Technology, Delhi who conducted this study.

(c) Delhi Administration has been asked to amend the relevant Rules under the Motor Vehicles Act, 1939, to incorporate emission standards.

Power Projects With Foreign Assistance

***892. SHRI B. V. DESAI :
SHRI DEBI GHOSAL :**

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government propose to start at least four hydel and thermal power stat-